

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTARY APPLICATION NOS. 16-21

(Application for stay)

IN

CIVIL APPEAL NOS. 11112-11117 OF 2013

M/s. Bajaj Hindusthan Ltd.

.....Appellant

-Versus-

Union of India & Ors.

.....Respondent

REVISED OFFICE REPORT

The applications above mentioned alongwith office report dated 24th April, 2014 were listed before the Hon'ble Court on 07th May, 2014, when the following orders were passed:-

"In view of the letter circulated by learned counsel for the appellant seeking adjournment for filing rejoinder affidavit, list on 25.07.2014.

Rejoinder Affidavit be filed within four weeks."

It is submitted that Counsel for the appellant has only on 22nd July, 2014 filed Rejoinder Affidavit in separate volume of paper book and copy of the same is being circulated herewith.

The applications above mentioned are listed before the Hon'ble Court for orders with this office report.

Dated this the 23rd day of July, 2014.

ASSISTANT REGISTRAR

Copy to:-

1. M/s. Karanjawala Co., Advocate
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2. Mr. B.K. Prasad, Advocate
Central Agency Section.

ASSISTANT REGISTRAR

